Cboksi Committee report on direct taxes

Written Answers

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•117. SHRI KRISHNA CHANDRA PANT: SHRI DEVENDRA NATH DWIVEDI: SHRI PRANAB MUKHERJEE:

WUI the Minister of FINANCE be pleased to state:

(a) whether Government have take_n any decision on the implementation of the recommendations of the Choksi Committee on direct taxes; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIZULFIQUARULLAH); (a) and (b). A few of the recommendations contained in the Interim Report of the Choksi Committee have been implemented through the Finance Act, 1978. The other recommendations in the Interim Report, as also some of the recommendations in the Final Report are in an advanced stage of consideration. A Bill to give effect to such of these recommendations as are found acceptable by the Government is proposed to be introduced as early as possible. The remaining recommendations in the Final Report will also be processed expeditiously.

Customs clearance at airports

*118. SHRI B. D. KHOBRAGADE: SHRI F. M. KHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have introduced a quick and smooth customs clearance method at Delhi Airport for passengers travelling by International flights; (b) whether Government have received any complaints from passengers after the introduction of the new method; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL); (a) Yes, Sir. The procedure for clearance of passengers has, from the beginning of this year, been stream-lined and the pace of clearance very much quickened.

(b) No Sir.

(c) Does not arise.

Foreign banks in India

*U9. SHRI KALYAN ROY: SHRI SITARAM KESRI. SHRI T. ANJIAH:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some foreign Banks have recently been aL lowed to open their offices in India for commercial purposes;

(b) whether it is also a fact that the foreign Banks already operating in India have recently been allowed to expand their business; and

(c) if so, what are the details in this regard?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF FINANCE (SHRI CHARAN SINGH): (a) to (c). Since the nationalisation of the fourteen major commercial banks in July, 1969, only Sonali Bank (Dacca), Bangladesh, was allowed to open a branch in Calcutta in September 1974 and Bank of America was allowed to convert its representative Office in New Delhi into a branch in 1977.